- Shri M. L. Dwivedi: May I know what steps are taken to produce all the quantity of yarn that is needed for the handloom industry?
- Shri T. T. Krishnamachari: If more yarn is required, I suppose the mills can meet the demand. I have said in part (c) that the mills are meeting the requirements already and the mills can meet additional requirements if they are necessary.
- Shri M. L. Dwivedi: May I know what is the percentage of yarn used by the handloom factories and the handlooms which are being worked by human effort?
- Shri T. T. Krishnamachari: I presume the hon. Member means powerloom factories. I have not got the break-up.
- Shri Heda: May I know if Government have any machinery to find out the percentage of the yarn or the quantity of yarn consumed or used by the handlooms?
- Shri T. T. Krishnamachari: The only method by which we find out how much of yarn goes is by means of the total amount of yarn that is being released; that is, what we call free yarn minus that quantity of yarn which goes for purposes of not making cloth.
- Shri Sinhasan Singh: May I know whether Government is contemplating to reserve certain counts of yarn to be woven only by handlooms?
- Shri T. T. Krishnamachari: Our idea of reservation has not gone to counts yet.
- Shri M. L. Dwivedi: May I know whether it is a fact that Government is encouraging power-looms and not looms which are worked by hand?
- Shri T. T. Krishnamachari: No. Sir; Government's mind does not run in that direction.
- Shri G. P. Sinha: May I know if there is any fluctuation in the demand of yarn in the different States and, if so, the reasons therefor?

- Shri T. T. Krishnamachari: I am afraid it is a little more than what I can answer.
- Mr. Deputy-Speaker: I have neither heard the question nor the answer.
- Shri G. P. Sinha: May I know whether there has been any fluctuation in the demand of yarn for handloom industries in the different States and, if so, what are the reasons for it?
- Mr. Deputy-Speaker: Such a broad question!
- Shri T. T. Krishnamachari: I am afraid, Sir, it is more than I can answer at present.

GANDAK IRRIGATION SCHEME

- *1404. Shri H. S. Prasad: Will the Minister of Planning be pleased to state:
- (a) whether the Government of Uttar Pradesh have submitted a Gandak river irrigation scheme to the Central Government for financial and technical assistance; and
- (b) if so, the steps that Government propose to take for the construction of the canal?
- The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.
- (b) The scheme is expected to be considered in connection with the Second Five Year Plan.
- Shri Jhulan Sinha: May I know if the scheme submitted by the U.P. Government on the river Gandak differs in any way from the scheme submitted by the Bihar Government?
- Shri Hathi: This Gandak scheme is for Gandak Canal Project in the U.P. and it has nothing to do with the river Gandak in Bihar.
- Shri T. N. Singh: May I know if any sanction has been made by the Government or the Planning Commission for carrying on investigations till it is included in Second Five Year Plan at least?

Shri Hathi: It will be for the State Government to make investigations; the Central Government has not sanctioned anything for investigation purposes for the States.

Shri T. N. Singh: Have the Government received any report from the U.P. Government, whether in the nature of a project report or a preliminary report, about this scheme?

Shri Hathi: We have received a report, but it is not yet complete.

Shri Bishwa Nath Roy: What is the acreage that will be irrigated under this scheme?

Shri Hathi: The acreage is 1.62 lakhs.

Shri Bishwa Nath Roy: What is the rough estimated cost of the scheme?

Shri Hathi: The rough estimate at present intimated to Government is Rs. 194 lakhs.

सेठ अवल तिह: क्या माननीय मंत्री बताने की कृपा करेंगे कि गंडक स्कीम के अलावा और भी कोई स्कीम उत्तर प्रदेश की सरकार न भेजी है?

Shri Hathi: Three more schemes were suggested by the U.P. Government.

Shri T. N. Singh: Have Government any idea of the devastation caused by floods in the Gandak in U.P. and in Bihar?

Mr. Deputy-Speaker: How does this question arise? This is only a canal scheme.

Shri Sinhasan Singh: May I know whether Government has decided to take up this project in the Second Five Year Plan?

Shri Hathi: That decision has yet to be taken and it will be considered by the Advisory Committee first.

भी रचुनाथ सिंह: नया इस योजना में एकेक्ट्रिक का उत्पादन भी शामिल हैं? Shri Hathi: No. it is only irrigation.

भी विभूति मिश्रः क्या सरकार जो बू॰ पी॰ और बिहार की दो योजन।एं एक ही नदी गंडक से निकलती हैं, उनको एक में नहीं शामिल कर सकती हैं?

Shri Hathi: All that depends upon the schemes which are submitted by different States to the Advisory Committee that has been appointed and the Advisory Committee will examine them.

"FREEDOM OF INFORMATION"

*1405. Shri Nageshwar Prasad Sinha:

(a) Will the Minister of Information and Broadcasting be pleased to state whether India was also requested to submit her views on "Freedom of Information" by the U.N. General Assembly which is reported to have adopted a resolution recently calling upon its member countries to submit their views?

(b) If so, have Government forwarded their views?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No Sir.

(b) Does not arise.

Shri Nageshwar Prasad Sinha; May I enquire whether India is a member of the U.N.O., and, if so, whether she has been excluded from this invitation?

Dr. Keskar: The hon. Member has not read carefully the U.N.O. resolution and that is why, I think, he is putting this question. In the second part of the resolution, it says that the General Assembly invite the Secretary-General to request the information enterprises and professional associations to expedite their comments on the draft international code of ethics. They did not ask the Governments of the States to submit their views.

Shri Nageshwar Prasad Sinha: As, however, the Press in India is openly accused of making excursions into the realm of speculation for want or shortage of news and for want of freedom